

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1011
TO BE ANSWERED ON 08TH FEBRUARY, 2023

STEEL UNDER RoDTEP

1011. SHRI DUSHYANT SINGH:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government intends to bring steel under the remit of the Remission of Duties and Taxes on Export Products (RoDTEP) scheme;
- (b) if so, the details thereof including the criteria for identification of recipients, duration of scheme, the cost, not restricted to cost incurred on etc.;
- (c) whether the Government is aware that by raising export taxes by 15% on steel intermediaries, the industry is not competitive on exports;
- (d) if so, the rationale behind such a move; and
- (e) whether the Government plans on reducing export tax and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a) & (b) : Central Government vide Notification no. 47 dated 07.12.2022 has already included Articles of Iron and Steel, i.e. products falling under Chapter 73 of ITC (HS), for exports made from 15.12.2022 under the Remission of Duties and Taxes on Export Products (RoDTEP) scheme. The rates and value caps notified under RoDTEP are based on the recommendation of a Committee set up in the Department of Revenue. RoDTEP Scheme operates under budgetary framework and allocations made thereunder. The export sectors/items are covered as per available budget and estimated outgo on exports.

(c) to (e): Steel is a deregulated sector and Government acts as a facilitator by creating enabling environment by providing policy support and guidance to steel sector. Recently, certain measures were taken by the Government to provide relief from prevailing high prices of iron & steel and export duty was imposed on certain categories of steel products in May, 2022 to improve domestic availability and control prices. The export duties so levied were withdrawn vide Customs notification dated 18.11.2022, in view of the prevailing situation as well as the global availability of steel.
